

(A-2) (3)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

....

Registration O.A. No. 556 of 1990

Annant Ram Sahu ... Petitioner

versus

Union of India and others... Respondents

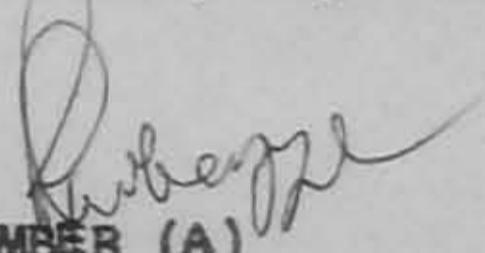
Hon' D.K. Agrawal, J.M.

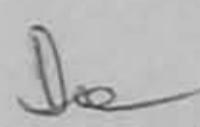
Hon' K. Obayya, A.M.

(By Hon' D.K. Agrawal, J.M.)

None is present for the applicant.

We have perused the record. The applicant was in service of Railway Administration from 24-1-79 to 20-5-85 in broken spells of period. The relief claimed is for the employment. The claim is barred by time. Therefore, rejected, with no order as to costs.


MEMBER (A)


MEMBER (J)

(sns)

November, 26, 1990

Allahabad.